

**Court-I**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 69 of 2014**

**Dated : 08<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Lanco Kondapalli Power Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Vishal Anand  
Ms. Divya Chaturvedi

Counsel for the Respondent(s) : Mr. Anand K.Ganesan for  
R-8 & R-61  
Mr. Pradeep Misra  
Mr Daleep Kumar Dhyani  
Mr. Manoj Kumar Sharma,  
R-47 to 50

**ORDER**

We have heard the learned Senior Counsel for the Appellant as well as the learned counsel for the Respondent for some time. They are directed to file their respective Written Submissions on or before 13.10.2014 after serving copy on the other side.

Post the matter for Reporting Compliance and further submissions if any on **17.10.2014**.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/Sh